

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: H & V ENGINEERING AND CONSTRUCTION PRIVATE LIMITED Date of Commencement of Liquidation: 08-02-2022; List of Stakeholders as on Date: 27-04-2022; Name of IP: Mr. Anish Gupta; Process Number: 1; Last 5 digit of registration number: 10843

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	1530147	0	1530147	0	0	0	NA
2	Liquidation costs incurred till date	0	13360	0	13360	0	0	0	NA
3	Secured financial creditors	1	44609476	1	44609476	0	0	0	Annexure 3
4	Unsecured financial creditors	5	10379398	5	10379398	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	5	1379053	5	1379053	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	1268898	1	1268898	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	26105303	16	26105303	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		28	85285635	28	85285635	0	0	0	